

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) the advertisements referred to relate to NIRODH and vasectomy being telecast on Doordarshan for over one and a half years. No indecent language has been used in these advertisements which have been scrutinised in this Ministry as also in the Doordarshan before being approved for screening.

(b) The question does not arise.

[*Translation*]

Expenditure on Octroi System

6616. SHRI RAJENDRA AGNIHOTRI Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the administrative expenditure of Octroi system is more than its revenue;

(b) whether Government propose to set up a Commission with a view to study the existing octroi system;

(c) if so, when it is likely to be set up; and

(d) if not, whether Government have any concrete measures to check traffic obstacles and wipe out corruption prevailing in the existing octroi system?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Being a State subject, the data relating to the revenue earned from Octroi duty and the expenditure incurred on its collection is not being collected by any agency on regular

basis at all India level. However, some of the studies conducted by expert Groups reveal that the cost of collection, as a percentage of gross octroi income was on the high side in respects of smaller towns while at was negligible in respect of bigger municipal towns such as Municipla Corporations.

(b) to (d). In pursuance of a Resolution passed in the Mayors 'Conference held in 1984, the Government of India had set up a Committee on Octroi " to examine the question of augmenting the resources of local bodies taking into account the need to make good the loss which they would sustain in the event of abolition of octroi".

The Committee has submitted its report which is being forwarded to the State Governments who are responsible for the administration of octroi.

Filling of Vacant Posts Reserved for Handicapped Persons

6617. SHRI BALESHWAR YADAV: Will the Minister of WELFARE be pleased to state:

(a) whether the posts reserved for handicapped persons are lying vacant in various Ministries departments of Union Government; and

(b) if so, the details thereof and the steps taken to fill up the vacancies?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Yes, Sir.

(b) the details as on 31.12.88 are:

	<i>Group 'C'</i>	<i>Group 'D'</i>
Visually Handicapped	153	52

	<i>Group 'C'</i>	<i>Group 'D'</i>
Hearing Handicapped	188	90
Orthopaedical handicapped	215	95

A special recruitment drive has been launched to clear the backlog.

Besides, 23 special Employment Exchanges, 42 Special Cells in Employment Exchange and 17 Vocational Rehabilitation Centres are assisting the handicapped in finding placement.

[*English*]

Accommodation for Delhi Administration School Teachers

6618. SHRI ANAND SINGH:
SHRI MADHAVRAO SCINDIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether non-teaching staff of Delhi Administration Schools continue to be entitled for allotment of Government accommodation, while the teachers have been deprived of the facility of allotment of Government accommodation.

(b) if so, the reasons therefor;

(c) whether Government are considering to extend this facility to teachers also; and

(d) if so, by when?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d), The information is being collected and will be laid down on the Table of the House.

12.00 hrs.

[*Translation*]

MR. SPEAKER: All of you please sit down. Shri Mishra, please sit down. shouting will not help.

[*English*]

(*Interruptions*)

MR. SPEAKER: Please take your seats.

(*Interruptions*)

MR. SPEAKER: Dr. Viswanatham Kanithi. Is he here? Shri P. R. Kumaramangalam.

SHRI P. R. KUMARAMANGALAM (Salem): Mr. Speaker, Sir, there is a matter of urgent public importance which I wish to bring to the notice of this august House. It essentially deals with the fact that today we understand that the hon. Foreign Minister, Mr. Gujral is likely to meet the Foreign Minister of Pakistan to discuss some matters. But meanwhile, the Pakistani Prime Minister had the opportunity to convince and get the support of the Saudi Government on the matter of raising the issue of Kashmir-self-determination issue-in the meeting of the Organisation of Islamic States which is to take place by the end of May and they plan to press it thereafter as a whole group of Organisation of Islamic States in the U. N. I would request the Government to immedi-